

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 347 of 2017 &
IA No. 927 of 2017**

Dated: 9th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

**Ajmer Vidhyut Vitran Nigam Ltd. & Anr. ...Appellant(s)
Vs.
M/s Srinivas Sangmarmar Pvt. Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Gautam Gupta

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-3

ORDER

Admit. The issue of maintainability is kept open. Issue notice. Mr. R.K. Mehta takes notice on behalf of Respondent No.3. Dasti, in addition, is permitted.

List the matter on **13.03.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**